

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 22062/2019, 22065/2019, 103990/2019, 103992/2019, in Petition(s)
for Special Leave to Appeal (C) No(s). 3981/2019

F. C. I. MAZDOOR UNION

Petitioner(s)

VERSUS

GENERAL MANAGER FOOD CORPORATION OF INDIA & ORS. Respondent(s)

IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.)

Date : 29-04-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Braj Kishore Mishra, AOR

Mr. Ashutosh Shukla, Adv.

Mr. Jamnesh K., Adv.

For Respondent(s)

Mr. Ajit Pudussery, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Despite due service, none appears on behalf of respondent nos.
4 to 8.

Counter affidavit has already been filed on behalf of
respondent nos. 1 to 3.

Hence, the matter shall be processed for listing before the
Hon'ble Court under the rules.

S.P.S. LALER
Registrar

pm